

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA 5075/2023 IN C.P. (IB)/145(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - IA 5075/2023 Lotus Beauty Care
Products Private Limited
V/s
Vinod Radhakrishnan Nair
Resolution Professional
IN THE MATTER OF
Vista Processed Foods Private Limited
V/s
Goli Vada Pav Private Limited**

**Section: Application under any other provisions- IBC Section 12(2), U/s 9 of the
Insolvency and Bankruptcy Code, 2016**

ORDER

IA.No.5075/2023: - Sr. Counsel Mr. Vikram Nankani a/w Adv. H G Dharmadhikari a/w Ayush J Rajani and Khushboo Shah Rajani appeared for the Applicant. Adv. Amir Arsiwala appeared for the Respondent/RP. List this matter on **19.06.2024** for filing written submissions.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)